

# Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road  
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008  
Tel - 0191-2476927; mail - membersecretaryjkpcb@gmail.com

**The Consultant (Judicial)**  
**Hon'ble National Green Tribunal (P.B)**  
**New Delhi.**

No. JKPC/NGT/23/151/ *USS-56*

Dt. *27*-02-2024.

**Sub: -Hon'ble NGT notice Dt. 21-02-2024 passed in O.A No. 178 of 2024 titled "Increasing pollution badly affecting water bodies in Bheaderwah".**

Ref.: Hon'ble National Green Tribunal email dated **21-02-2024**.

Sir,

In compliance to **Hon'ble National Green Tribunal** notice dated **21-02-2024** in O.A No. **178 of 2024** titled "**Increasing pollution badly affecting water bodies in Bheaderwah**", kindly find enclosed the Status Report of J&K Pollution Control Committee.

It is requested that the Status Report may kindly be taken on record and place before the Hon'ble NGT for consideration.

Yours faithfully,

Encl: (As above).

*J.N. Sharma*  
(J.N. Sharma) *23/2*

Environmental Engineer

**Copy to the: -**

1. Sh. G.M. Kawoosa, Additional Standing Counsel for J&K Govt. in Hon'ble NGT matters in New Delhi, for information and necessary action. This is in reference to Govt. of J&K Order No. 8495-JK(LD) of 2022 Dated 12-10-2022.

**Before the Hon'ble National Green Tribunal  
Principal Bench, New Delhi**

Original Application No. **178 of 2024**

IN THE MATTER OF

“Increasing pollution badly affecting water  
bodies in Bhaderwah”

**Status Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to notice dated 21-02-2024 passed in OA No. 178 of 2024 titled “Increasing pollution badly affecting water bodies in Bhaderwah.**

**Background:**

That the Hon'ble National Green Tribunal vide **notice Dated 21-02-2024** in **OA No. 178 of 2024** directed as follows :-

*“Member Secretary, J&K PCC and Deputy Commissioner / District Magistrate, Doda to appear before the Hon'ble National Green Tribunal on 28<sup>th</sup> February 2024 through Physical Hearing (with Hybrid Option), when you may appear before the Hon'ble NGT through either in person or by a pleader duly instructed, with your report”.*

**Status Report:**

That in compliance to the notice passed which is reproduced herein above, the status report w.r.t Jammu & Kashmir Pollution Control Committee is as follows:

That as per the Annual Reports submitted by the Urban Local Bodies, Jammu for the Financial Year 2022-23, the Bhaderwah Municipal Committee is generating 5 TPD municipal solid waste which is collected, but not being treated properly.

That Divisional Officer, J&K Pollution Control Committee, Doda has further reported that :

- i) the material recovery facility shed, Dranga, Bhaderwah is not fully operational.
- ii) the vermicomposting beds were found partially operational and many of them are lying defunct.
- iii) the site is found vacant for many months, as no waste is found transported to the site as of now.

That, a special committee has been constituted on 23-02-2024, to assess the current status of waste management in Bhaderwah town and adjoining areas including Solid Waste, Liquid Waste, Plastic Waste and Construction & Demolition Waste with direction to submit the report by 5<sup>th</sup> of March 2024. A copy of the Order is appended as **Annexure 'A'**.

**Prayer:**

In the premises, it is therefore respectfully prayed that the status report may kindly be taken on record and with a request to grant four weeks to J&K Pollution Control Committee to file the status report before the Hon'ble National Green Tribunal.



(J.N. Sharma)  
Environmental Engineer  
J&K PCC

**Jammu and Kashmir Pollution Control Committee**

Parivesh Bhawan, Forest Complex

Transport Nagar, Jammu 180006

Silk Factory Road

Raj Bagh, Srinagar 190008

email : [chairman87jkspcb@gmail.com](mailto:chairman87jkspcb@gmail.com)**OFFICE ORDER**

A Committee of following officers is constituted to assess the current status of Waste Management in Bhandarwah town and adjoining areas including Solid Waste Liquid Waste, Plastic Waste and Construction and Demolition waste:-

1. Shri Mukesh Bali, Scientist A, PCC, Jammu.
2. Shri Naseem Shah, RA, PCC, Jammu.

The committee shall visit the area mentioned above and prepare a comprehensive report as per the term of reference mentioned below. The committee shall submit its report by 5<sup>th</sup> of March, 2024.

**Terms of Reference :-**

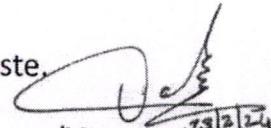
- i. The committee shall assess and make a report of the Solid Waste generation, sources and all measures adopted by the concerned agencies / establishment for the management of solid waste
- ii. The committee shall take photographs of all the spots /sites where Solid Waste is being disposed and managed by the MC, Bhandarwah.
- iii. The committee shall also make an assessment of Liquid Waste generation within district indicating the source of generation and their scientific treatment as per the standards.
- iv. The committee shall also submit a comprehensive report of Plastic Waste management being done in the district as per the Plastic Waste Management Rules, 2016.
- v. Status of disposal of Construction and Demolition Waste.

No. JK PCC /PS/MS/24/2816-20

DT: 23-02-2024

Copy to the :-

1. Regional Director, PCC, Jammu for information.
2. Divisional Officer, PCC, Doda for information and n/a. He shall accompany and provide necessary assistance to the committee.
3. Sh. Mukesh Bali Sc A / Sh. Naseem Shah, RA for immediate compliance.
- 4 .PA to Chairman for information of the Chairman, J&K PCC.

  
(Vasu Yadav)  
23/2/24  
Chairman  
23/2/24